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**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI**

C.P. NO.442/2004 in O.A. 404/2002
This the 18th day of February 2005.

HON'BLE SHRI V. K. MAJOTRA, VICE-CHAIRMAN (A)
HON'BLE MRS MEERA CHHIBBER, MEMBER (J)

Bharat Lal Meena,
S/o. Shri G. L. Meena,
Aged about 28 years,
R/o. presently residing at RZF-222, Sadh Nagar Part-II,
Gali No. 31-C, Palam Colony, Delhi. ... Applicant

(By Shri S. C. Sharma, Advocate)

versus

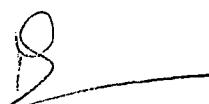
1. Shri A. V. Singh
Secretary,
M/o. Defence,
South Block,
Rafi Marg, New Delhi.
2. Maj. Gen. A. K. Bedi
Headquarters Chief Engineer,
Chandigarh Zone,
'N' Area, Airport Road,
Chandigarh – 160 003. ... Respondents
3. Brig. S. K. Sharma,
Chief Engineer,
Air Force(WAC),
Palam, Delhi Cantt – 10.

(By Shri D. S. Mahendru, Advocate)

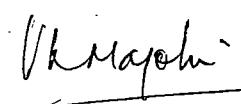
ORDER (ORAL)

Hon'ble Shri V.K.Majotra, Vice-Chairman (A) :

Grievance of the applicant has been redressed and Tribunal's direction contained in order dated 21st November, 2002 in OA 404/2002 have been complied with. Contempt proceedings are dropped. Notice to the respondents are discharged.


(Meera Chhibber)
Member (J)

/Maya/


(V. K. Majotra)
Vice-Chairman (A)